NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH** CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/19/2017

NAME OF THE PETITIONER(S)

: CASCADE ENERGY PTE LTD

NAME OF THE RESPONDENT(S)

: ZYNERGY SOLAR PROJECTS AND SERVICES PVT

LTD + 4

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

At Asundh Pandian

Council for Rz Athohi

St. Adv for M Sticharan Rangarajan Mhiban Vijay

ORDER

Counsel for Petitioner present. No representation on behalf of the Respondent. Counsel for the Petitioner undertakes to inform next date of hearing to the Respondent. It has been submitted by the Counsel for the Petitioner that the matter is pending before the Hon'ble NCLAT and likely to be heard shortly and prayed for adjournment. At request, time is enlarged. Put up on 12.12.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)